



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/May/202425/2

DATED: 05/06/2024

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/May/202425/2 dated 05/06/2024 of Norms Committee - VII for the year 2024-25 was held on 05/06/2024 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	HARILAL KM, Joint DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical Consultant	DGFT
6	Omprakash sharma, Technical Consultant	C&PC
7	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	J.K. FENNER (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004376AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
1. The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	2 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00111411AM22
RA File Number	082404000043 AM16
Licence No and Date	0810135319/20/05/2015
Norms Committee Decision:	
1. The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 14.03.2024.	

Case No.	3 / NC/7/MEET/May/202425/2				
Case Status	Case Approved				
Party Name	AG DERCO BELTING (INDIA) PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024				
HQ File Number	HQRNORM REVIW00009022AM24				
RA File Number	052304000262 AM16				
Licence No and Date	0510395845/08/10/2015				
Norms Committee Decision:					
1. The committee considered the case as per agenda and decided to ratify the norms on One Time Basis as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39269010	PVC Coated Conveyor Belts(- Conveyor Belts)	57,402.0 Kg	32129090	PIGMENT –For Colouring	587.0 Kg
			39042190	PVC POWDER-	12,150.0 Kg
			54071019	INDUSTRIAL TEXTILE FABRIC HEAT SET IMPREGNATED (GSM 250- 550)+/- 10% (1,25,000 SQ MTR)-	20,159.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	4 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	THOUSAND OAK INNOVATION LLP
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00008954AM24
RA File Number	242404000052 AM20
Licence No and Date	2410043001/29/01/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024	
1. The data given for review is in variance of the application given earlier. Firm may get the license amended from RA.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	5 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	THOUSAND OAK INNOVATION LLP
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00008955AM24
RA File Number	24AA04002573 AM21
Licence No and Date	2411000031/18/12/2020
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024

1. The data given for review is in variance of the application given earlier. Firm may get the license amended from RA.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	6 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00075491AM21
RA File Number	05AA04027347 AM21
Licence No and Date	0511001044/02/02/2021
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that representative of firm did not appear for Personal hearing. Hence, the committee decided to defer the case.	

Case No.	7 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00008172AM24
RA File Number	03AA04032033 AM21
Licence No and Date	0311002783/05/04/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	8 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00003161AM23
RA File Number	03AA04034314 AM22
Licence No and Date	0311004994/29/06/2021
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to defer the case for further examination.

Case No.	9 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00008173AM24
RA File Number	03AA04040771 AM22
Licence No and Date	0311005259/10/07/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	10 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00008174AM24
RA File Number	03AA04041636 AM22
Licence No and Date	0311005260/10/07/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	11 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00003160AM23
RA File Number	03AA04097467 AM22
Licence No and Date	0311007100/21/09/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination	

Case No.	12 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024		
HQ File Number	HQRNORM REVIW00009204AM24		
RA File Number	07AA04038201 AM22		
Licence No and Date	0711002255/29/10/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export item; RUBBER GASKETS (<i>Rubber EPDR content 14000 kg</i>)			
ITC HS Code of Export item: 40169340			
Qty.: 20000.0 Kg			
Import Items:			
S. no.	ITC HS Code of Import item	Item description	Qty. recommended
1	40027000	DUTRAL K TER 7040(ETHYLENE PROPYLENE DIENE RUBBER (EPDR)	14410.0 Kg
2	39100090	STRUKTOL VP5289-PLASTICIZER SLIDING AGENT STRUKTOL	412 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	13 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00003164AM23
RA File Number	03AA040118313 AM22
Licence No and Date	0311008394/10/11/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted the this case was approved in meeting no. 12/23 dated 22.11.2022. Hence, the committee decided to mark the case as approved.	

Case No.	14 / NC/7/MEET/May/202425/2
Case Status	Case Deferred

Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00008675AM24
RA File Number	03AA040119063 AM22
Licence No and Date	0311008461/11/11/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	15 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00008676AM24
RA File Number	03AA040119072 AM22
Licence No and Date	0311008462/11/11/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	16 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00008678AM24
RA File Number	03AX04000673 AM22
Licence No and Date	0311010529/14/01/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	17 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00000175AM25
RA File Number	05AX04000161 AM23
Licence No and Date	0511011990/20/04/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024

1. Detailed representation and reason for review.
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	18 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00000176AM25
RA File Number	05AX04000399 AM23
Licence No and Date	0511012517/12/05/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024

1. Detailed representation and reason for review.
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	19 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	RUMAXO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00000018AM24
RA File Number	08AX04001488 AM23
Licence No and Date	0811006670/07/12/2022

Norms Committee Decision:

The committee considered the review case as per agenda and decided to reject the review since all wastage generated is recycled. Status Quo may be maintained.

Case No.	20 / NC/7/MEET/May/202425/2
Case Status	Case Approved

Party Name	THOUSAND OAK INNOVATION LLP
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00005476AM23
RA File Number	24AX04000289 AM23
Licence No and Date	2411002141/02/01/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: PVC Rigid core Flooring (Thickness 5MM)

ITC HS Code of Export item: 39181090

Quantity of Export: 200,000 SQM

ITC HS Code of import item	Import item	Quantity
39041020	PVC Resin	486,800 Kg
28365000	COATED CALCIUM CARBONATE (CaCo3)	Not Allowed, Shown as indigenous procurement
38123990	Stabilaizer Ca-Zn	48,000.0 Kg
34049020	Outer lubrication - PE wax	6,400.0 Kg
39019000	CHLORINATED POLYETHYLENE – CPE	23,200.0 Kg
39069090	Acrylic Proccesing Aids – ACR	25,400.0 Kg
34039900	Internal lubricant	6,800.0 Kg
34049020	Oxidized Polyethylene Homopolymer – OPE	6000.0 Kg
39204900	Printed PVC film	2,10,000.0 Meter
39204900	Wear Layer film	1,01,400.0Kg

39269059	Flooring underlayment	2,10,000.0 Sq. Met
35069999	Hot Melting Glue	5200.0 Kg
32089090	UV Varnish	5600.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	21 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00006816AM23
RA File Number	05AX04003368 AM23
Licence No and Date	0511017669/09/03/2023
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 25.04.2024. Hence, the Committee decided to defer the case.	

Case No.	22 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	SHREENATHJI RASAYAN PVT.LTD.
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00006818AM23
RA File Number	08AX04001775 AM23
Licence No and Date	0811007497/09/03/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024	
1. Reply furnished by the firm is incomplete. Kindly provide stepwise chemistry, mol. Weight and % yield in the reaction.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	23 / NC/7/MEET/May/202425/2
Case Status	Case Deferred

Party Name	BLS POLYMERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00006850AM23
RA File Number	05AX04003338 AM23
Licence No and Date	0511017683/09/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	24 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	ESWAR RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00006950AM23
RA File Number	32AX04000566 AM23
Licence No and Date	3211004530/13/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	25 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00006979AM23
RA File Number	06AX04000367 AM23
Licence No and Date	0611001896/15/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 06.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	26 / NC/7/MEET/May/202425/2
Case Status	Case Deferred

Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007001AM23
RA File Number	07AX04001890 AM23
Licence No and Date	0711006770/15/03/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that this case pertains to NC I. Hence the committee decided to transfer the case to NC I.	

Case No.	27 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007004AM23
RA File Number	10AX04000284 AM23
Licence No and Date	1011001647/16/03/2023
Norms Committee Decision: Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	28 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007010AM23
RA File Number	26AX04000104 AM23
Licence No and Date	2611000870/16/03/2023
Norms Committee Decision: Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. Specifications like thickness, GSM etc., of all the import items and Fabric/sheet etc. should be in Sq. meter (not in meter).	

2. Complete calculation of requirement of import and indigenous items, indicating net import content and wastage separately.
3. CAD/CAM of the major items and also to indicate function/location of each import item in drawing /photograph of export product.
4. Also to clarify and to give detail speciation with photograph etc., :
 - a) Import item; 7– Nylon String Loop .
 - b) Import item; 10- Silica Gel (to indicate whether it is in a pouch and to give weight).
 - c) Import item; 23- Plastic string which is in number.
 - d) Import item; 24 paper ID card.
 - e) Import item; 32 Binding- (details with width etc.,)
5. Specification with dimension of export items.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	29 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007021AM23
RA File Number	05AX04003425 AM23
Licence No and Date	0511017777/16/03/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	30 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007026AM23
RA File Number	05AX04003424 AM23
Licence No and Date	0511017779/16/03/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on	

14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

Case No.	31 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007088AM23
RA File Number	26AX04000101 AM23
Licence No and Date	2611000874/21/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms on **One Time Basis** as under:-

Export Product	Qty.	Sl. No.	Import Items	Qty. (in kg)
NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON CNSTRCTON, MINNG OR INDSTRL HANDLNG VEHICLES AND MACHNES - BIAS NYLON	100 kg	1	Rubber Compound (Chloro butyl innerliner)	80.80
		2	Calendered Fabric:- N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1	19.51
		3	BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32
		4	LDPE embossed Film	0.01
		5	Poly and Liner	0.57
		6	Inner Paint	0.14
		7	Outer Paint / TIRE FINISH PAINT	0.02
		8	Curing Bladder	0.30
		9	Turn up Bladder	0.27
		10	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	32 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007089AM23
RA File Number	26AX04000100 AM23
Licence No and Date	2611000875/21/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms on **One Time Basis** as under:-

<i>Export Product</i>	<i>Qty.</i>	<i>Sl. No.</i>	<i>Import Items</i>	<i>Qty. (in kg)</i>
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON	100 kg	1	Rubber Compound - (Chloro butyl innerliner)	81.55
		2	Calendered Fabric:- N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1	18.76
		3	BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32
		4	LDPE embossed Film	0.01
		5	Poly and Liner	0.57
		6	Inner Paint	0.14
		7	Outer Paint / TIRE FINISH PAINT	0.02
		8	Curing Bladder	0.30
		9	Turn up Bladder	0.27
		10	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	33 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007090AM23
RA File Number	26AX04000099 AM23
Licence No and Date	2611000876/21/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms on **One Time Basis** as under:-

<i>Export Product</i>	<i>Qty.</i>	<i>Sl. No.</i>	<i>Import Items</i>	<i>Qty. (in kg)</i>
NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON CONSTRUCTION, MINING OR INDUSTRIAL HANDLING VEHICLES AND MACHINES - RADIAL NYLON	100 kg	1	Rubber Compound - (Chloro butyl innerliner)	79.80
		2	Calendered Fabric:- N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 6 420D/1	20.51
		3	BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32
		4	LDPE embossed Film	0.01
		5	Poly and Liner	0.57
		6	Inner Paint	0.14
		7	Outer Paint / TIRE FINISH PAINT	0.02
		8	Curing Bladder	0.30
		9	Turn up Bladder	0.27
		10	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	34 / NC/7/MEET/May/202425/2
----------	-----------------------------

Case Status	Case Rejected
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007091AM23
RA File Number	26AX04000098 AM23
Licence No and Date	2611000877/21/03/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has surrendered the license and informed NC via email dated 03.06.2022. Hence, the committee decides to withdraw the case.	

Case No.	35 / NC/7/MEET/May/202425/2			
Case Status	Case Approved			
Party Name	ATC TIRES AP PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024			
HQ File Number	HQRNORM APPLY 00007092AM23			
RA File Number	26AX04000102 AM23			
Licence No and Date	2611000881/21/03/2023			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms on One Time Basis as under:-				
<i>Export Product</i>	<i>Qty.</i>	<i>Sl. No.</i>	<i>Import Items</i>	<i>Qty. (in kg)</i>
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON	100 kg	1	Rubber Compound - (Chloro butyl innerliner)	83.31
		2	Calendered Fabric:- N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1	17.01
		3	BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32
		4	LDPE embossed Film	0.01
		5	Poly and Liner	0.57

		6	Inner Paint	0.14
		7	Outer Paint / TIRE FINISH PAINT	0.02
		8	Curing Bladder	0.30
		9	Turn up Bladder	0.26
		10	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE				

Case No.	36 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	ASK CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007190AM23
RA File Number	31AX04000308 AM23
Licence No and Date	3111002143/24/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. % Solid content in each export item. 2. COA of each export item in support of above. 3. Composition of each export item. 4. % Content of Hexamine in each export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	37 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007315AM23
RA File Number	03AX04006314 AM23
Licence No and Date	0311022598/30/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Sr.No.	Export Item	Qty.	Import Sr.No.	Import Description	Qty in Kg
1.	OTHER SPECIALITY RELEVANT NATURAL RUBBER / SYNTHETIC RUBBER BASED RUBBER COMPOUNDED SHEETS (Rubber Content- 44.1%) (Total Quantity to be exported 8,00,000 kgs)	1 Kg	1	NATURAL RUBBER	0.225
			2	CHLOROPRENE RUBBER	0.090
			3	EPDM RUBBER	0.170
			4	ZINC OXIDE	0.020
			5	CARBON BLACK	0.090
			6	ANTIOXIDANT	0.006
			7	ACCELERATORS	0.004
			8	SILICON EMULSION	0.006
2.	RUBBER COMPOUNDED SHEETS (Rubber Content- 50.45%) (Total Quantity to be exported 10,00,000 kgs)	1 Kg	9	NATURAL RUBBER	0.225
			10	EPDM RUBBER	0.180
			11	SYNTHETIC RUBBER SBR	0.150
			12	ZINC OXIDE	0.024
			13	ANTIOXIDANT	0.006
			14	ACCELERATORS	0.006
			15	TITANIUM DI-OXIDE	0.020

			16	PRECIPITATED SILICA FILLER (silicon dioxide	0.180
3	NATURAL RUBBER AND SYNTHETIC RUBBER BASED RUBBER COMPOUNDED SHEETS (Rubber Content 30.09%) (Total Quantity to be exported 8,00,000 kgs)	1 Kg	17	NATURAL RUBBER	0.225
			18	SYNTHETIC RUBBER SBR	0.150
			19	ZINC OXIDE	0.025
			20	CARBON BLACK	0.080
			21	ANTIOXIDANT	0.006
			22	ACCELERATOR	0.004
			23	PRECIPITATED SILICA FILLER (silicon dioxide)	0.150
4	62/0-RUBBER FLOOR COVERINGS & MATTINGS (Rubber Content 35%) (Total Quantity to be exported 8,00,000 kgs)	1 Kg	24	NATURAL RUBBER	0.260
			25	SYNTHETIC RUBBER SBR 1502	0.125
			26	ZINC OXIDE	0.020
			27	CARBON BLACK	0.120
			28	ANTIOXIDANT	0.006
			29	ACCELERATORS	0.006

Note: There will be a value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	38 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	CEAT LIMITED

Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007325AM23
RA File Number	03AX04006062 AM23
Licence No and Date	0311022614/31/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM)(Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM)

Quantity: 5000.0 MT

Import Item:

S. No.	Item Name	Quantity recommended for 100 MT. of export product
1	: Natural Rubber (HSN Code No. : 40012200 and 40012100	39.287
2	Bromo butyl Rubber	0.133
3	Synthetic Rubber SBR (Gr. 1502,1723)	2.877
4	Synthetic Rubber PBR	5.453
5	Nylon Tyre Cord Fabric – Dipped	10.904
6	Carbon Black	22.433
7	Hydrocarbon Resin	0.008
8	Stearic Acid	1.225
9	Micro Crystalline Wax	0.474
10	Rubber Chemicals – Retarders	0.109
11	Structol/Processing aids	0.013
12	Sulpur Silane	0.011

13	Silica	2.586
14	Misc. Chemical	0.593
15	Zincolet	0.542
16	Reclaimed rubber	1.379
17	Rubber Chemicals Antioxidant	1.053
18	Rubber Chemicals Accelerator	0.431
19	Rubber process oil	4.748
20	Bead wire	4.146
21	Sulphur powder	0.235
22	Insoluble Sulphur	0.811
23	Zinc Oxide	2.138
24	Synthetic resin	Deleted, as detail/specific name not given

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	39 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007326AM23
RA File Number	05AX04003657 AM23
Licence No and Date	0511018096/31/03/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	BM FG 102 M White (Polyolefin Compound)	105000.0 Kg	39019000	Polyolefin Elastomer (POE)	20400.0 Kg
			39011020	Low density Polyethylene (LDPE)	85680.0 Kg
			32061110	Titanium Dioxide	510.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	40 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	MRL TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007331AM23
RA File Number	05AX04003617 AM23
Licence No and Date	0511018098/31/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Description	Qty. Recommended in Kg
New Pneumatic Tyres of Rubber of a kind used on Agricultural/ Agro Industrial Vehicles and Machines-Radials- (Nylon and Polyester) (806598.0 KG)	100 Kgs	Natural rubber-TSR,RSS	35.63
		Synthetic rubber:PBR	5.89
		Synthetic rubber:styrene butadiene rubber SBR-1502	8.20
		Carbon black	25.88
		Nylon tyre cord fabric (dipped)	3.05

		Rubberised textile fabric nylon chafer fabric (dipped)	0.051
		Polyester tyre cord fabric (dipped)	2.12
		Bead wire	3.12.
		Rubber chemical :antioxidants tmq / tdq / hs	0.74
		Rubber chemical :antioxidants 6ppd	0.76
		Rubber chemical :accelerator ns/tbbs/mvps	0.56
		Rubber chemical :retarders ctp(pvi)	0.12
		Zinc oxide	2.85
		Stearic acid	0.95
		Microcrystalline petroleum wax	0.80
		Precipitated silica	2.01
		Rae (residual aromatic extract) oil or similar products in which the weight of the aromatic constituents exceeds that of the non-aromatic constituent, used as plasticisers and also known as rubber process oil.	4.14
		Phenolic tackifier resin	1.06
		Insoluble sulphur	0.27
		Processing additives	0.85
		Homogenising agent	0.14

Note: There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals (S. No.9 TO 12) and up to 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 14 to 21).

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	41 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007346AM23
RA File Number	07AX04001992 AM23
Licence No and Date	0711007265/31/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PP CORRUGATED SHEET	45500.0 Kg	39021000	POLYPROPYLENE - HOMO POLYMER	46000.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	42 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000066AM24
RA File Number	05AX04003655 AM23
Licence No and Date	0511018178/10/04/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39206919	POLYOLEFIN SHRINK FILM	150000.0 Kg	39011010	POLYETHYLENE RESIN	126000.0 Kg
			39023000	PROPYLENE COPOLYMER	31500.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	43 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000090AM24
RA File Number	26AX04000002 AM24
Licence No and Date	2611000899/11/04/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024

1. Specifications like thickness, GSM etc., of all the import items and Fabric/sheet etc. should be in Sq. meter (not in meter).
2. Complete calculation of requirement of import and indigenous items, indicating net import content and wastage separately.
3. CAD/CAM of the major items and also to indicate function/location of each import item in drawing /photograph of export product.
4. Specification with dimension of export items.
5. Also to clarify and to give detail speciation with photograph etc., :
 - A) Import item; 10- Silica Gel (to indicate whether it is in pouch and to give weight)
 - B) Import item; 26-Hardware Accessories –to give specific items.
 - C) Import item; 33 & 51– Nylon String Loop.
 - D) Import item; 43 & 61 Binding- (details with width etc.,)

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	44 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024

and Date	
HQ File Number	HQRNORM APPLY 00000223AM24
RA File Number	04AX04000011 AM24
Licence No and Date	0411005238/17/04/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item	Quantity
71-2400001(CORE KIT SHELL LW V150 OLPS PET)	100 Pieces
71-2400002(CORE KIT SHELL WW V150 OLPS PET)	100 Pieces
71-2400003(MAIN WEB CORE KIT V150)	100 Pieces
71-2400004(TE WEB CORE KIT V150)	100 Pieces
Import Item	Quantity
As per application from S. No. 1 to S. No. 46	10% Wastage allowed
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	45 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000317AM24
RA File Number	26AX04000006 AM24
Licence No and Date	2611000908/20/04/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024	
1. Specifications like thickness, GSM etc., of all the import items and Fabric/sheet etc. should be in Sq. meter (not in meter).	

2. Complete calculation of requirement of import and indigenous items, indicating net import content and wastage separately.
3. CAD/CAM of the major items and also to indicate function/location of each import item in drawing /photograph of export product.
4. Specification with dimension of export items.
5. Also to clarify and to give detail speciation with photograph etc., :
 - A) Import item; 10- Hardware Accessories –to give specific items.
 - B) Import item; 18 & 30- Paper ID card
 - C) Import item; 21 & 32- Nylon String Loop
 - D) Import item; 22 & 41- Silica Gel (to indicate whether it is in pouch and to give weight)
 - E) Import item; 44– Paper wrapping

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	46 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	JAYEM AUTO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000374AM24
RA File Number	05AX04000143 AM24
Licence No and Date	0511018481/24/04/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 26.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	47 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000410AM24
RA File Number	26AX04000009 AM24
Licence No and Date	2611000921/26/04/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms on One Time Basis as under:-	

Export Product	Qty.	Sl. No.	Import Items	Qty. (in kg)
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON	100 kg	1	Rubber Compound - (Chloro butyl innerliner)	83.31
		2	Calendered Fabric:- N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1	17.01
		3	BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32
		4	LDPE embossed Film	0.01
		5	Poly and Liner	0.57
		6	Inner Paint	0.14
		7	Outer Paint / TIRE FINISH PAINT	0.02
		8	Curing Bladder	0.30
		9	Turn up Bladder	0.26
		10	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE				

Case No.	48 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000411AM24
RA File Number	26AX04000008 AM24
Licence No and Date	2611000922/26/04/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to defer the case for further examination.

Case No.	49 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000412AM24
RA File Number	26AX04000007 AM24
Licence No and Date	2611000923/26/04/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	50 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	POLYFILLTECHNOLOGIES LLP
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000418AM24
RA File Number	34AX04000041 AM24
Licence No and Date	3411003626/26/04/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39022000	POLY ISOBUTYLENE COMPOUND	200.0 MTS	39022000	Poly Iso Butylene Polymer	99.96 MT
			39014010	LLDPE Granules	95.88 MT
			39021000	Polymer Based Additives Such As HIFAX CA 7153S	4.08 MT
			32061190	Optical Brightner	4.08 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	51 / NC/7/MEET/May/202425/2				
Case Status	Case Approved				
Party Name	GEOTECH INDUSTRIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024				
HQ File Number	HQRNORM APPLY 00000465AM24				
RA File Number	03AX04006366 AM23				
Licence No and Date	0311023200/28/04/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269099	GEOTECH TUFF CELL I.E. GEOCELL	23675.0 Kg	39021000	HDPE	23728.8 Kg
			39029000	MASTER BATCH (Relevant)	1186.44 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	52 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000467AM24
RA File Number	05AX04003652 AM23
Licence No and Date	0511018576/28/04/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	53 / NC/7/MEET/May/202425/2				
Case Status	Case Rejected				
Party Name	SAHARA LABELS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024				

HQ File Number	HQRNORM APPLY 00000552AM24
RA File Number	07AX04002006 AM23
Licence No and Date	0711007465/03/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	54 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	ALCEDO PHARMACHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000560AM24
RA File Number	09AX04001160 AM23
Licence No and Date	0911004959/03/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	55 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00000356AM25
RA File Number	07AX04000050 AM24
Licence No and Date	0711007467/03/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	56 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000736AM24
RA File Number	13AX04000018 AM24
Licence No and Date	1311001931/10/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. Manufacturing process in detail. 2. Wastage at each stage of manufacturing justifying 10% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	57 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	HIGH GRADE INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000781AM24
RA File Number	03AX04000559 AM24
Licence No and Date	0311023541/12/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	58 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	ENGINEERED POLYMERS (INDIA) PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000811AM24
RA File Number	07AX04000205 AM24
Licence No and Date	0711007562/12/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. Catalogue of import item 2. Wastage at each stage of manufacturing justifying 10% wastage.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	59 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	CREST SPECIALITY RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000875AM24
RA File Number	08AX04000279 AM24
Licence No and Date	0811008213/16/05/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079900	SATURATED POLYESTER RESIN CT-6224	1 Kg	29053990	Neo Pentyl Glycol	0.177 Kg
			29094300	Butyl Cellosolve	0.0729 Kg
			29053100	Mono Ethlene Glycol	0.0586 Kg
			29173960	Purified Isophthalic Acid	0.1907 Kg
			29173500	Phthalic Anhydride	0.107 Kg
			29171200	Adipic Acid	0.0767 Kg
			29171200	TIB KAT 256	0.00015 Kg
			29054100	Tri Methylol Propane	0.0118 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	60 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	EDATHALA POLYMERS PVT LTD

Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000906AM24
RA File Number	10AX04000075 AM24
Licence No and Date	1011001808/17/05/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item: Technically Specified Natural Rubber (ISNR 20) ITC HS Code of Export item: 40012200 Quantity: 96 MT Import Item: Natural Rubber Thick Brown Crepe 3X ITC HS Code of Import item: 40012930 Quantity: 97.92 MT RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	61 / NC/7/MEET/May/202425/2				
Case Status	Case Approved				
Party Name	JPFL FILMS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024				
HQ File Number	HQRNORM APPLY 00000965AM24				
RA File Number	05AX04000458 AM24				
Licence No and Date	0511018903/18/05/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39219094	Aluminum Metallised BOPET Film(Polyester Metallised Film)	1 Kg	29173600	PTA	0.96954 Kg
			29053100	MEG	0.38456 Kg
			28258000	Antimony Trioxide	0.00036 Kg
			29152930	Manganese Acetate	Not Allowed,

					Procured Indigenously
			28391900	Silica	0.00098 Kg
			76051999	Aluminium Wire	0.0246 Kg
			69039090	Evaporation Boats	0.007 Nos
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	62 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000974AM24
RA File Number	04AX04000165 AM24
Licence No and Date	0411005444/19/05/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity
71-2400001(CORE KIT SHELL LW V150 OLPS PET)	100 Pieces
71-2400002(CORE KIT SHELL WW V150 OLPS PET)	100 Pieces
71-2400003(MAIN WEB CORE KIT V150)	100 Pieces
71-2400004(TE WEB CORE KIT V150)	100 Pieces
Import Item	Quantity
As per application from S. No. 1 to S. No. 46	10% Wastage allowed

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	63 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	RAMA GUM INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000975AM24
RA File Number	08AX04001778 AM23
Licence No and Date	0811008249/19/05/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 21.07.2023. Hence, the Committee decided to defer the case	

Case No.	64 / NC/7/MEET/May/202425/2				
Case Status	Case Approved				
Party Name	JK TYRE & INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024				
HQ File Number	HQRNORM APPLY 00000993AM24				
RA File Number	05AX04000427 AM24				
Licence No and Date	0511018915/19/05/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
Export Item		Quantity	S. No	Import item	Quantity
STEEL RADIAL PASSENGER CAR TYRES (TUBELESS)(STEEL RADIAL PASSENGER CAR TYRES (TUBELESS) REINFORCED WITH POLYESTER TYRE CORD FABRIC) (Total Qty. to export -1810556.0kg)		100 Kgs	1	Natural Rubber	9.5184 Kg
			2	Synthetic Rubber PBR	6.08 Kg
			3	Synthetic Rubber (SBR-1502)	15.1 Kg
			4	Bromo BUTYL RUBBER Rubber	5.36 Kg
			5	Carbon Black	25.41 Kg

	6	DIPPED POLYESTER TYRE CORD FABRIC	2.86 Kg
	7	NYLON TYRE CORD WARPSHEET	0.49 Kg
	8	Bead Wire	3.4 Kg
	9	Steel Tyre Cord	6.25 Kg
	10 & 11	Rubber Chemicals (Antioxidants, Accelerators, as per the application)	0.95 Kg (Value restricted to 2% of FOB Value of export)
	12	Zinc Oxide	1.39 Kg
	13	Miscellaneous Chemicals	5.3 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	65 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	NARENDRA EXPLOSIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00000994AM24
RA File Number	05AX04000398 AM24
Licence No and Date	0511018918/19/05/2023
Norms Committee Decision:	
The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case.	

Case No.	66 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00001034AM24

RA File Number	04AX04000133 AM24
Licence No and Date	0411005456/23/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	67 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00001060AM24
RA File Number	26AX04000023 AM24
Licence No and Date	2611000947/23/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	68 / NC/7/MEET/May/202425/2				
Case Status	Case Approved				
Party Name	K L J POLYMERS AND CHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024				
HQ File Number	HQRNORM APPLY 00001070AM24				
RA File Number	05AX04000485 AM24				
Licence No and Date	0511018967/24/05/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39011090	PE COMPOUND (SIO)	1 Kg	39014010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	0.809 Kg
			39013000	ETHYLENE VINYL ACETATE (EVA)	0.188 Kg
			29319090	SILANE VTMO	0.0085 Kg
			29096000	DI CUMYL PEROXIDE (DCP)	0.0047 Kg
			38123990	ANTIOXIDANT	0.0198 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	69 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	MG ACRYPLAST INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00001077AM24
RA File Number	08AX04000261 AM24
Licence No and Date	0811008271/24/05/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 21.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	70 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00001100AM24
RA File Number	24AX04000048 AM24
Licence No and Date	5211004822/25/05/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024

1. Bifurcation of export product in Sq. Meter thickness wise.
2. Material balance between import and export taking wastage in to consideration

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	71 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00001131AM24
RA File Number	03AX04000835 AM24
Licence No and Date	0311023950/26/05/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024

1. Thickness size of export item.
2. Size of import item no. 1 and 2.
3. Justification of 15% wastage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	72 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	OAN INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00001150AM24
RA File Number	13AX04000047 AM24
Licence No and Date	1311001965/26/05/2023

Norms Committee Decision:

The committee considered the case as per agenda and noted that this case pertains to NC V. Hence the committee decided to transfer the case to NC V.

Case No.	73 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00001177AM24
RA File Number	08AX04000340 AM24
Licence No and Date	0811008306/30/05/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item	Quantity
(SO) EN - E-138 EP3 ('68M') [V01] - Spar PF (1010102296)(715819:Core mat.sp.boom var.B SB-PF E138EP3RB01)	40.0 SETS (SET)
(SO) EN - E-138 EP3 ('68M') [V01] - Spar SF (1010102297)(716156:Core mat. spar b.VAR B SB-SF E138EP3RB01)	40.0 SETS (SET)
(SO) EN - E-138 EP3 ('68M') [V01] - Shell SF LE (1010103204)(726588:Core material SH-SF-LE E138EP3RB02)	40.0 SETS (SET)
(SO) EN - E-138 EP3 ('68M') [V01] - Shell SF TE (1010103202)(726590:Core material SH-SF-TE E138EP3RB02)	40.0 SETS (SET)
Import Item	Quantity
As per application from S. No. 1 to S. No. 7	10% Wastage allowed
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	74 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	SUPREME POLYWEAVE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00001309AM24
RA File Number	03AX04000968 AM24
Licence No and Date	0311024246/05/06/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39232100	ARTICLES MADE OF POLYTHYLENE (EASY OPEN BAG)(ARTICLES MADE OF POLYTHYLENE (EASY OPEN BAGS))	500000.0 Kg	39012000	HDPE Granules	378000.0 Kg
			39014010	LLDPE GRANULES	131250.0 Kg
			32061900	COLOUR MASTER BATCH	15750.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	75 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	POLYONE POLYMERS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00001380AM24
RA File Number	31AX04000368 AM23
Licence No and Date	3111002375/07/06/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 21.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	76 / NC/7/MEET/May/202425/2				
Case Status	Case Approved				
Party Name	BHIM POLYFAB INDUSTRIES				
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024				
HQ File Number	HQRNORM APPLY 00001426AM24				
RA File Number	03AX04000909 AM24				
Licence No and Date	0311024393/09/06/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39269080	POLYPROPYLENE WOVEN FABRICS(POLYPROPYLENE WOVEN FABRICS (NET CONTENT : PP GRANULES : 480,000.00 KGS, U.V. Stabilizer Master Batch (containing not more than 20% UV Stabilizer) : 20,000.00 KGS))	500000.0 Kg	39021000	PP Granules	518400.0 Kg
			38123990	U.V. Stabilizer Master Batch (containing not more than 20% UV Stabilizer)	9,600 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	77 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	JUPITER LAMINATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00001438AM24
RA File Number	05AX04000683 AM24
Licence No and Date	0511019228/09/06/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	78 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	PAHARPUR 3P PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00001503AM24
RA File Number	05AX04000655 AM24
Licence No and Date	0511019294/12/06/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	79 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	GRP LIMITED

Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00001900AM24
RA File Number	03AX04001179 AM24
Licence No and Date	0311024670/19/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. To specify the exact description of the Import item whether it is used tyre or used tubes or new rubber tyre. 2. To indicate the exact quantity of indigenous item/s, as the same has not been filled properly. 3. NOC from MOEF & CC for the import of used tyres or tubes. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	80 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00002556AM24
RA File Number	07AX04000448 AM24
Licence No and Date	0711008392/26/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	81 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00002557AM24
RA File Number	07AX04000447 AM24
Licence No and Date	0711008393/26/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	82 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00003122AM24
RA File Number	26AX04000042 AM24
Licence No and Date	2611001001/30/06/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024

1. Specifications like thickness, GSM etc., of all the import items and Fabric/sheet etc. should be in Sq. meter (not in meter).
2. Complete calculation of requirement of import and indigenous items, indicating net import content and wastage separately.
3. CAD/CAM of the major items and also to indicate function/location of each import item in drawing /photograph of export product.
4. Also to clarify and to give details :
 - a) Import item; 7&20 – Hardware Accessories.
 - b) Import item; 8- Plastic parts.
 - c) Import item; 9- Plastic string which is in number.
 - d) Import item; 16&23- paper details and use.
 - e) Import item; 21- Model ,
5. Specifications with dimension of export items.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	83 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	K.L.J. POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00003757AM24
RA File Number	05AX04000912 AM24
Licence No and Date	0511019605/03/07/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

Case No.	84 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004200AM24
RA File Number	05AX04000870 AM24
Licence No and Date	0511019652/05/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item : Bicycle Nylon Tyres EPDM (Min. 7.5%) Rubber Compound

Quantity : 350 MT

Import Items:

S.No.	Import Item	Quantity recommended per 100Kg of export
1.	Natural Rubber	27.23 MT
2.	Synthetic Rubber (PBR/ SBR-1502)	11.34 MT
3.	Synthetic Rubber EPDM	8.00 MT
4.	Carbon Black (N-330, N-550, N-660)	17.35 MT
5.	Rubber Chemicals (Accelerators)	0.99 MT*
6.	Rubber Chemicals (Anti-oxidants)	0.99 MT*
7.	Bead Wire	Deleted (Indigenously Procured)
8.	Misc Chemicals (Paraffin Wax)	8.00 MT*

9.	Nylon Tyre Cord Fabric dipped	11.0 MT
10.	Zinc Ingot	Deleted (Indigenously Procured)
11.	Precipitated Silica	Deleted (Indigenously Procured)

***Value cap:** Chemicals and Miscellaneous may be allowed as per General Note 8 of HandBook of Procedure Vol II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	85 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	NEXON INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004271AM24
RA File Number	24AX04000077 AM24
Licence No and Date	2411002531/07/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042200	CPVC COMPOUND(CPVC COMPOUND)	123485.0 Kg	39041090	PVC RESIN	112000.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004302AM24
RA File Number	09AX04000312 AM24
Licence No and Date	0911005365/10/07/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	87 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004338AM24
RA File Number	03AX04001597 AM24
Licence No and Date	0311025291/10/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

S. No.	Name of Export Item	Quantity (MT)	Name of Import Item	Quantity recommended in MT for 100 MT. of export product
1.	Passenger Car Radial (PCR) , Utility Vehicle Radial Tyres (UVR)	3,000.0	1. Natural Rubber (HSN Code No. 40012200 and 40012100)	20.918
			2. Bromobutyl Rubber	2.291
			3. Nylon Tyre Cord Fabric Dipped	1.303
			4. Polyester Cord Fabric – Dipped	3.471
			5 Carbon Black	22.523
			6. Synthetic Resin	DELETED
			7. Microcrystalline Wax	0.382
			8. Rubber Chemical Retarder	0.097
			9. Structol	0.300

	10. Misc Chemicals	0.138
	11. Adhesive agent	0.036
	12. Zincolet	0.128
	13 Monobond 680c	0.044
	14. Steel tyre cord	8.031
	15. Synthetic Rubber SBR	9.136
	16.Synthetic Rubber PBR	7.818
	17. Isoprene rubber ski	0.709
	18.reclaimed rubber	0.697
	19. Bead Wire	3.811
	20. Insoluble Sulphur	0.872
	21. Stearic acid	0.580
	22. Sillicon dioxide.	3.520
	23: Synthetic Rubber SSBR	5.150
	24. Sulphur Silane	0.287
	25. WAX BLEND	0.003
	26. Hydrocarbon Resin	0.730
	27.Liquid Isoprene rubber	0.055
	28. : Rubber Chemical Antioxidant	1.074

	29. Rubber Chemical Accelerator	0.677
	30. Rubber Process Oil	2.518
	31. Zinc Oxide	1.782
	32. Kaolin	0.028
	33. Soluble Sulphur	0.344
	34. Wood rosin	0.003
	35. resin sylvatraxx	0.022
	36. EPDM	0.014
	37. Chlorobutyl Rubber	0.044

Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and Misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	88 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	AQUAPHARM CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004400AM24
RA File Number	31AX04000083 AM24
Licence No and Date	3111002459/13/07/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	89 / NC/7/MEET/May/202425/2
Case Status	Case Deferred

Party Name	FISHFA RUBBERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004408AM24
RA File Number	24AX04000061 AM24
Licence No and Date	2411002544/13/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	90 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004417AM24
RA File Number	06AX04000127 AM24
Licence No and Date	0611002123/13/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024. 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	91 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004561AM24
RA File Number	03AX04001839 AM24
Licence No and Date	0311025630/21/07/2023
Norms Committee Decision:	

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 14.03.2024. Hence, the Committee decided to defer the case

Case No.	92 / NC/7/MEET/May/202425/2
Case Status	Case Rejected
Party Name	BABA FLOORING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004594AM24
RA File Number	13AX04000118 AM24
Licence No and Date	1311002108/24/07/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	93 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	PACIFIC BULK BAGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004625AM24
RA File Number	13AX04000065 AM24
Licence No and Date	1311002109/25/07/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination	

Case No.	94 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004747AM24
RA File Number	05AX04001037 AM24
Licence No and Date	0511020142/31/07/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024	
1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	95 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004748AM24
RA File Number	05AX04001038 AM24
Licence No and Date	0511020143/31/07/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024

1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	96 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004806AM24
RA File Number	05AX04001227 AM24
Licence No and Date	0511020204/02/08/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	PE COMPOUND (SIO)	1 Kg	39014010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	0.809 Kg
			39013000	ETHYLENE VINYL ACETATE (EVA)	0.188 Kg

			29319090	SILANE VTMO	0.0085 Kg
			29096000	DI CUMYL PEROXIDE (DCP)	0.0047 Kg
			38123990	ANTIOXIDANT	0.0198 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	97 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004910AM24
RA File Number	04AX04000390 AM24
Licence No and Date	0411005836/07/08/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity
71-2400001(CORE KIT SHELL LW V150 OLPS PET)	100 Pieces
71-2400002(CORE KIT SHELL WW V150 OLPS PET)	100 Pieces
71-2400003(MAIN WEB CORE KIT V150)	100 Pieces
71-2400004(TE WEB CORE KIT V150)	100 Pieces

Import Item	Quantity
As per application from S. No. 1 to S. No. 46	10% Wastage allowed

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	98 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004923AM24
RA File Number	08AX04002289 AM23
Licence No and Date	0811009041/08/08/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	99 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	ANRON METALISERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004939AM24
RA File Number	34AX04000376 AM24
Licence No and Date	3411004003/08/08/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 1. Polymer item of import item no. 1 and 2. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	100 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	UNI WORTH ENTERPRISES LLP
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004948AM24
RA File Number	08AX04000887 AM24
Licence No and Date	0811009059/09/08/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39204900	PVdC coated on PVCfilm (PVC/PVdC) (Containing 0.820 kg PVC film, 0.180 kg PVdC coating)	1 Kg	39041020	PVC Resin	0.7856 Kg
			39069090	PVC Processing Aid	0.0149 Kg
			39029000	PVC Impact Modifier	0.039 Kg
			38123990	PVC Stebilizer	Not Allowed
			34049020	Lubricant	Not Allowed
			39045090	Primer Emuldur 381A	0.063 Kg
			39045090	Polyvinyliden e Chloride Diofan A736	0.017 Kg
			39045090	Polyvinyliden e Chloride Diofan 113D	0.279 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	101 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	BANKIM PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00004970AM24
RA File Number	03AX04001104 AM24
Licence No and Date	0311026191/10/08/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024	

1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	102 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00005849AM24
RA File Number	04AX04000538 AM24
Licence No and Date	0411006045/25/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity
CORE STRIP KIT ROOT JOINT RJ130(CORE STRIP KIT ROOT JOINT RJ130)	168 Numbers
CORE MATERIAL NR81.5 TE GIRDER PS(CORE MATERIAL NR81.5 TE GIRDER PS)	42.0 Numbers
CORE MATERIAL NR81.5 TE GIRDER SS(CORE MATERIAL NR81.5 TE GIRDER SS)	42.0 Numbers
MAIN GIRDER NR81.5 SS CORE MATERIAL(MAIN GIRDER NR81.5 SS CORE MATERIAL)	42.0 Numbers
MAIN GIRDER NR81.5 PS CORE MATERIAL(MAIN GIRDER NR81.5 PS CORE MATERIAL)	42.0 Numbers
CORE MATERIAL NR81.5 CLOSING SHEAR WEB(CORE MATERIAL NR81.5 CLOSING SHEAR WEB)	42.0 Numbers
CORE MATERIAL NR81.5 TE SHEAR WEB(CORE MATERIAL NR81.5 TE SHEAR WEB)	42.0 Numbers
CORE MATERIAL NR81.5 MAIN SHEAR WEB(CORE MATERIAL NR81.5 MAIN SHEAR WEB)	42.0 Numbers

CORE MATERIAL RCO D3300(CORE MATERIAL RCO D3300)	42.0 Numbers
CORE MATERIAL NR81.5 SHELL SS(CORE MATERIAL NR81.5 SHELL SS)	42.0 Numbers
CORE MATERIAL NR81.5 SHELL PS(CORE MATERIAL NR81.5 SHELL PS)	42.0 Numbers
Import Item	Quantity
As per application from S. No. 1 to S. No. 46	10% Wastage allowed
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	103 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	SANREA HEALTHCARE PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00006388AM24
RA File Number	10AX04000209 AM24
Licence No and Date	1011002085/20/10/2023
Norms Committee Decision:	
The committee decided to defer the case for further examination.	

Case No.	104 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00006450AM24
RA File Number	04AX04000605 AM24
Licence No and Date	0411006220/26/10/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity
71-2400273 NX81.5 SHELLS REPAIR CORE KIT(71-2400273 NX81.5 SHELLS REPAIR CORE KIT)	6.0 Numbers
71-2400268 NX81.5 SHELL PS CORE KIT-FOAM(71-2400268 NX81.5 SHELL PS CORE KIT-FOAM)	6.0 Numbers
71-2400269 NX81.5 SHELL SS CORE KIT- FOAM(71-2400269 NX81.5 SHELL SS CORE KIT- FOAM)	6.0 Numbers
71-2400272 NX81.5 MAIN GIRDER PS CORE KIT(71-2400272 NX81.5 MAIN GIRDER PS CORE KIT)	6.0 Numbers
71-2400271 NX81.5 MAIN GIRDER SS CORE KIT(71-2400271 NX81.5 MAIN GIRDER SS CORE KIT)	6.0 Numbers
71-2400020 NX81.5 RCO CORE KIT(71-2400020 NX81.5 RCO CORE KIT)	6.0 Numbers
71-2400267 NX81.5 MAIN SHEAR WEB CORE KIT(71-2400267 NX81.5 MAIN SHEAR WEB CORE KIT)	6.0 Numbers

Import Item	Quantity
As per application from S. No. 1 to S. No. 21	10% Wastage allowed

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	105 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	GRASIM INDUSTRIES LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00006667AM24
RA File Number	34AX04000111 AM24
Licence No and	3411004308/06/11/2023

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 - What is the difference in different grades of export items in term of : - Epoxy value. Please specify epoxy value. % resin content. - COA of each export in support of (1) above. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	106 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	GRASIM INDUSTRIES LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00006669AM24
RA File Number	34AX04000532 AM24
Licence No and Date	3411004311/06/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2024-25/2 dated 05.06.2024 % Solid content in export. - Epoxy value of export item. - COA of export item Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	107 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00006717AM24
RA File Number	04AX04000655 AM24
Licence No and Date	0411006308/07/11/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity
CORE MATERIAL NR81.5 TE GIRDER PS(CORE MATERIAL NR81.5 TE GIRDER PS)	42.0 Numbers
CORE MATERIAL NR81.5 TE GIRDER SS(CORE MATERIAL NR81.5 TE GIRDER SS)	42.0 Numbers
MAIN GIRDER NR81.5 SS CORE MATERIAL(MAIN GIRDER NR81.5 SS CORE MATERIAL)	42.0 Numbers
MAIN GIRDER NR81.5 PS CORE MATERIAL(MAIN GIRDER NR81.5 PS CORE MATERIAL)	42.0 Numbers
CORE MATERIAL NR81.5 CLOSING SHEAR WEB(CORE MATERIAL NR81.5 CLOSING SHEAR WEB)	42.0 Numbers
CORE MATERIAL NR81.5 TE SHEAR WEB(CORE MATERIAL NR81.5 TE SHEAR WEB)	42.0 Numbers
CORE MATERIAL NR81.5 MAIN SHEAR WEB(CORE MATERIAL NR81.5 MAIN SHEAR WEB)	42.0 Numbers
CORE MATERIAL RCO D3300(CORE MATERIAL RCO D3300)	42.0 Numbers
CORE MATERIAL NR81.5 SHELL SS(CORE MATERIAL NR81.5 SHELL SS)	42.0 Numbers
CORE MATERIAL NR81.5 SHELL PS(CORE MATERIAL NR81.5 SHELL PS)	42.0 Numbers
CORE STRIP KIT ROOT JOINT RJ130(CORE STRIP KIT ROOT JOINT RJ130)	42.0 Numbers
Import Item	Quantity

As per application from S. No. 1 to S. No. 52	10% Wastage allowed
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	108 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00006719AM24
RA File Number	04AX04000654 AM24
Licence No and Date	0411006309/07/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity
PRESSURE SHELL CORE KIT NR77.5(PRESSURE SHELL CORE KIT NR77.5)	69.0 Numbers
SUCTION SHELL CORE KIT NR77.5(SUCTION SHELL CORE KIT NR77.5)	69.0 Numbers
LE SHEAR WEB CORE KIT NR77.5(LE SHEAR WEB CORE KIT NR77.5)	69.0 Numbers
TE SHEAR WEB CORE KIT NR77.5(TE SHEAR WEB CORE KIT NR77.5)	69.0 Numbers

Import Item	Quantity
As per application from S. No. 1 to S. No. 39	10% Wastage allowed

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	109 / NC/7/MEET/May/202425/2
Case Status	Case Approved

Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00007248AM24
RA File Number	04AX04000769 AM24
Licence No and Date	0411006512/07/12/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item	Quantity
PRESSURE SHELL CORE KIT NR77.5-2 (27600 KG)(PRESSURE SHELL CORE KIT NR77.5-2 (27600 KG))	25.0 Numbers
SUCTION SHELL CORE KIT NR77.5-2 (27600 KG)(SUCTION SHELL CORE KIT NR77.5-2 (27600 KG))	25.0 Numbers
LE SHEAR WEB CORE KIT NR77.5-2 (22425 KG)(LE SHEAR WEB CORE KIT NR77.5-2 (22425 KG))	25.0 Numbers
TE SHEAR WEB CORE KIT NR77.5-2 (22425 KG)(TE SHEAR WEB CORE KIT NR77.5-2 (22425 KG))	25.0 Numbers
Import Item	Quantity
As per application from S. No. 1 to S. No. 39	10% Wastage allowed
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	110 / NC/7/MEET/May/202425/2
Case Status	Case Deferred
Party Name	LAVISH SURFACES
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM REVIW00000516AM25
RA File Number	13AX04000326 AM24
Licence No and Date	1311002557/12/02/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to defer the case for further examination.

Case No.	111 / NC/7/MEET/May/202425/2
Case Status	Case Approved
Party Name	SOLVAY SPECIALITIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202425/ 2 and 05/06/2024
HQ File Number	HQRNORM APPLY 00008804AM24
RA File Number	03AX04005056 AM24
Licence No and Date	0311031581/28/02/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39119090	POLY ETHER SULFONE (PESU)	1 Kg	29349990	Sulfolane (A Anhydrous / Aqueous)	0.030 Kg
			29309099	Bisphenol-S / DHDPS BS-PN // 4,4'-DIHYDROXY DIPHENYL SULFONE	0.510 Kg
			28362020	SODA SOLVAY LIGHT - SODIUM CARBONATE LIGHT	0.233 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE